(c) whether any action has been taken against the drivers of the steamers at fault ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, on 21-9-1967 while negotiating to pass by the side of passenger steamer Sarju already anchored in the river, passenger steamer Gomati collided with it at about 03·45 hours between Paleza Ghat and Mahendru Ghat.

(b) As a result, the bow of passenger steamer Sarju as well as the stern of the passenger steamer Gomati got cracked. The planks of the main deck of passenger steamer Gomati were also damaged.

The cost of damage to the steamers was estimated at approximately Rs. 3000/-

(c) Departmental action is in progress against the staff at fault.

STATEMENT CORRECTING REPLY GIVEN ON 14.7.67 TO UNSTARRED QUESTION NO. 5780 REGARDING IMPORT OF STEEL

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : In my reply to Unstarred Question No. 5780 given in Lok Sabha on 14-7-1967 I had stated as below :—

> "(a) The value of imports of steel in 1965-66 amounted to Rs. 89·60 crores approximately".

On rechecking the data furnished in the monthly bulletin issued by the Iron and Steel Controller for May, 1966, it is noticed that there were some printing errors for which a corrigendum has already been issued. The correct position is as below :—

> Import of Iron and Steel in 1965-66 amounted to Rs. 87·79 crores. In addition import of ferro alloys valued at Rs. 0·81 crores, and pipes, tubes and fittings valued at Rs. 10·75 crores was also made. Pipes, Tubes and fittings being finished items are licensable by the Chief Controller of Imports and Exports and do not normally figure in Iron and Steel data.

12·07 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED FLIGHT OF WEST GERMAN CHANCELLOR OVER PAKISTAN OCCUPIED PARTS OF KASHMIR

SHRIMATI SUSHILA ROHATGI (Bilhaur) : Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that she may make a statement thereon :

> "The reported flight over Pakistan-occupied parts of Kashmir by Dr. Kiesinger, Chancellor of the Federal Republic of Germany specially in the light of his statement in Delhi that West Germany was neutral in its attitude towards India and Pakistan."

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Mr. Speaker, Sir,—

(*Interruptions*)

श्री राम सेवक यादव (बाराबंकी) : अनुवाद की व्यवस्था है, हिन्दी में बोला करिए ।

MR. SPEAKER : Order, order. The House wants to hear. You are not the only Member who is interested. The whole House is anxious to hear.

श्री राम सेवक यादव : अध्यक्ष महोदय, प्रधान मंत्री की मातृभाषा हिन्दी है और अनुवाद की व्यवस्था यहां है . . .

MR. SPEAKER : I would not allow this. English also may be spoken, There are several other hon. Members who would like to hear in English also.

श्री रवि राय (पुरी) : वह बोल रही हैं हिन्दी में . . .

MR. SPEAKER : This won't do. It will have a reaction. The work of the House will have to be carried on. In this way, it cannot be carried on.

SHRI RANGA (Srikakulam) : If this is going to be a foretaste from these gentlemen with regard to Hindi, then this country will again unfortunately come to be split up here and now. (*Interruption*)

MR. SPEAKER : I do not want any Member to disturb any other Member. Any Member can choose any one of the two languages, English or Hindi. But to shout "Hindi, Hindi" like this is not proper.

श्री रवि राय : इनको जिस वोट दाता ने भेजा है वह हिन्दी भाषी है...

श्री राम सेवक यादव : इनकी मातृभाषा हिन्दी है...

श्री रवि राय : यह प्रधान मंत्री हैं। इनको, अपनी मातृभाषा का आदर करना चाहिए।

MR. SPEAKER : The Prime Minister has the same liberty as the hon. Member. She can choose the language. (*Interruption*) Will you all kindly sit down ? (*Interruption*) I would not allow this. Both the languages are there. The translation is there.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय मोरारजी के ऊपर या किसी भी गैर-हिन्दी इलाके के लोगों के ऊपर कोई नहीं हिन्दी लादने की बात कह रहा है। जो हिन्दी इलाके के लोग हैं वह तो कम से कम हिन्दी में बोला करें।

SHRI NAMBIAR (Teruchirappalli) : Every minute and every hour, it cannot be done. It must be left to the Member concerned to speak in any language he chooses. One cannot compel him to speak in a particular language. (*Interruption*). We want to hear. We cannot allow this. (*Interruption*)

MR. SPEAKER : As I said, two languages are there and every hon. member must be allowed to speak in whichever language he or she wants to speak. If some members starts in English and if somebody shouts "Hindi", than if some other member starts in Hindi, others will shout "English". (*Interruptions*).

श्री मधु लिमये : अगर अहिन्दी इलाकों के लोगों के लिये पूरी स्वतन्त्रता है, तो हिन्दी इलाकों के लोगों के लिये नहीं है, उनको हिन्दी में ही बोलना चाहिये।

SHRI N. SREEKANTAN NAIR (Quilon) : If I put a question in English I must get an answer in English, so that even if the translation mechanism fails, I will be able to follow the reply.

श्रीमति इन्दिरा गान्धी : मुझे हिन्दी में बोलने में कोई एतराज़ नहीं है... (**व्यवधान**) ...लेकिन इस सदन का यह नियम रहा है कि जिस भाषा में प्रश्न पूछा जाय, उसी भाषा में उत्तर दिया जाय। यह काल एटेन्शन अंग्रेजी भाषा में किया गया है, इस लिये मैं अंग्रेजी में जवाब दे रही हूं।...

श्री मधु लिमये : वह नियम भी गलत है।

MR. SPEAKER : The Prime Minister is on her legs and she must be allowed to make the statement.

SHRIMATI INDIRA GANDHI: Sometime ago, several Pakistani newspapers carried reports alleging that a West German spokesman in Islamabad had said that West Germany supported the principle of self-determination in Kashmir. The Pakistan High Commission in New Delhi also issued a press release on November 28, 1967 and I quote :

> "Rawalpindi, November 28 : A West German spokesman said here last evening that West Germany favoured the settlement of the Kashmir dispute on the principle of justice and on the basis of self-determination".

We naturally made enquiries from our High Commission in Islamabad and from the Embassy of the Federal Republic of Germany in New Delhi about the truthfulness of these reports.

Our High Commission in Islamabad has informed us that the statement in the Pakistan High Commission's press release was based neither on the joint communique issued at the conclusion of Chancellor Kiesinger's visit to Pakistan nor on the statement of any West German Spokesman in Islamabad. The Embassy of the Federal Republic of Germany in New Delhi has categorically affirmed that the reported statement was not made by any member of the West German delegation.

We have examined the joint communique issued summarising the results of the talks between Chancellor Kiesinger and President Ayub Khan in Islamabad. The only reference to Kashmir in the joint communique appears in paragraph 6 which I shall read out. I quote :—

"The President of Pakistan explained to the Chancellor the situation with regard to Indo-Pakistan relations. In this connection, he expressed his Government's concern at the growing military imbalance in the Sub-continent and reaffirmed his Government's desire to seek a peaceful and honourable solution of all disputes with India, including the dispute of Jammu & Kashmir. The Chancellor took note of Pakistan's position and expressed the hope that these disputes would be peacefully resolved."

It is clear that the German Chancellor merely took note of Pakistan's position and expressed the hope that these disputes would be peacefully resolved. This is in consonance with the Tashkent Declaration.

Mr. Speaker, Sir, may I now deal with another question. It is about the route followed by the Aircraft carrying the German party. We have been informed that there was a proposal for Chancellor Kiesinger to visit Gilgit. This was not. accepted Later, on the 27th November, a sight-seeing flight to Nanga Parbat and K-2 was planned. As the House is aware, Nanga Parbat was first climbed by a German expedition. Since then the Germans have been interested in this mountain. This flight was cancelled because of bad weather. On the 28th November on their way from Rawalpindi to Lahore, the West German party was flown to Nanga Parbat and K-2. According to our information, the West Germans were not told that they would be flying over Gilgit, Hunza or Skardu and they have assured us that the flight was solely for purposes of sight-seeing and that it had no political significance.

Hon'ble Members are familiar with the general behaviour pattern of a section of the press in Pakistan. Every time an important visitor goes to that country, an attempt is made to distort his statements and actions. I doubt if the world is misled by such antics.

श्री लखन लाल कपूर (किशनगंज) : **

श्री मधु लिमये : **

MR. SPEAKER : Nothing need be recorded.

श्रीमती सुशीला रोहतगी (बिल्लौर) : मान्यवर इस सदन में आज तक यह व्यवस्था नहीं की गई है कि यहां के सदस्य केवल हिन्दी के ही अखबार का अध्ययन करें, अगर वह अंग्रेजी के अखबार का अध्ययन करें तो उसका तर्जुमा हिन्दी में आकर करें। अगर ऐसी व्यवस्था होती तो मैं उसका स्वागत करती। अगर इस सदन में व्यवस्था होती है कि हम केवल हिन्दी में ही प्रश्न भेजने के लिये अधिकारी हैं तो मैं उसके लिये तैयार हूं, परन्तु जब तक ऐसा निर्णय नहीं होता, उस वक्त तक हिन्दी अथवा अंग्रेजी में भेज सकती हूं। मैं सदन से निवेदन करूंगी कि आज जो हमारे कानपुर में हमारे अपने घर में जो काण्ड हुआ है, कृपा कर के· · ·

MR. SPEAKER : Put your question.

SHRIMATI SUSHILA ROHATGI : Sir, I would like to ask the hon. Prime Minister . . . .

श्री राम सेवक यादव : शर्म करो, शर्म कीजिये।

श्रीमती सुशीला रोहतगी : आप या मैं ? मैं कहती हूं थोड़ा धैर्य कीजिये।

MR. SPEAKER : It is very indecent, I would say. I would protest against it, one hon. Member saying like this against another Member. When they have a right to put a question in any language they choose, if they can put questions in Kannada, Tamil or Telugu, why should they say such things when a question is put in English? Even the very language they use is very insulting. It is not proper.

श्री राम सेवक यादव : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

MR. SPEAKER : You shout '*sharam*' and now you want to raise *vyavastha*. This way I cannot run this House. You cannot show tolerance about a language here in this House. I do not think the people will be able to show tolerance outside. If here you cannot tolerate one hon. Member speaking one language, how do I expect the people outside to tolerate it. You have the right to speak. You speak in Hindi. Let anybody

** Not recorded.

[MR. Speaker]

speak in Hindi. We welcome it. We do not want to say '*sharam*' and all that kind of thing against another Member. Is it fair ? I would like the House to take note of it.

श्री राम सेवक यादव : मेरा व्यवस्था का प्रश्न है, अध्यक्ष महोदय।

MR. SPEAKER : You have the liberty to talk anything. I allow you. Go on, talk.

श्री राम सेवक यादव : यहां भाषा के प्रश्न को लेकर अभी आपने कहा कि जब यहां कन्नड़, तेलगू, तमिल में प्रश्न पूछे जा सकते हैं, चर्चा उठाई जा सकती है, तो अंग्रेज़ी में भी उतनी ही आज़ादी है। मेरा विनम्र निवेदन यह है कि चाहे आप जो व्यवस्था दें, शिरोधार्य है, लेकिन इस पर थोड़ा विचारिये, संविधान को देखिये। क्योंकि हमने संविधान में जो व्यवस्था की है, उसमें ऐसा है कि अंग्रेज़ी उत्तरोतर हटती जायगी, उसकी जगह देशी भाषायें आयेंगी ··· **व्यवधान** ··· इसलिए वह जो छूट देने का सवाल है तो यह तो अहिन्दी इलाक़ों को हम देना चाहते हैं और इसलिए उनको छूट देने पर हम कुछ नहीं बोलते हैं लेकिन यह जो संविधान में व्यवस्था है कि अंग्रेज़ी उत्तरोत्तर हटती जायगी इसका अर्थ यह होगा कि जो हिन्दी इलाक़ों के लोग हैं उनको अपनी मातृभाषा में ही बोलना चाहिए यहां तक कि मंत्रियों को भी जो कि हिन्दी इलाकों से चुन कर आते हैं उनको भी अपनी मातृभाषा में ही बोलना चाहिए। यहां संसद् में अनुवाद की व्यवस्था मौजूद है ही कि जो भाषण यहां अंग्रेज़ी में होते हैं उनका अनुवाद हिन्दी में होता जाता है और हिन्दी के भाषणों का उसी समय हिन्दी में अनुवाद होता जाता है। इसलिए हिन्दी भाषा भाषी इलाके वालों को अंग्रेज़ी में बोलने की छूट देने का सवाल ही नहीं है···

MR. SPEAKER : The hon. Member has the liberty to say anything he wants. That, unfortunately, is the position of the Speaker. But, when the hon. lady Member was asking a question, the type of language which he used was such that I wonder if 10 Members in this House will support him....(*interruptions*)

SHRI K. LAKKAPPA (Tumkur) : We cannot tolerate this imposition of Hindi....

श्री मधु लिमये : जो व्यक्ति हिन्दी इलाके से चुनाव जीत कर आये हैं और वह यहां पर हिन्दी में न बोल कर जब अंग्रेज़ी में बोलते हैं तो यहां पर उन्हीं लोगों को टोका जाता है।

MR. SPEAKER : No, that cannot be accepted.

SHRI K. LAKKAPPA : The supporters of Hindi are making it difficult for us to function here......

MR. SPEAKER : I would request Shri Lakkappa to resume his seat.

श्री मधु लिमये : क्या प्रधान मंत्री हिन्दी में नहीं बोल सकती हैं ? यह अगली बार नहीं जीतने वाली हैं।

MR. SPEAKER : I am not prepared to accept the suggestion that those hon. Members who come from Hindi speaking areas should speaking Hindi. That is not the rule at all....(*interruptions*). Members coming from non-Hindi-speaking States speak in Hindi. Nothing prevents them from doing that. Similarly, members coming from Hindi-speaking areas can speak in a language other than Hindi. I would not have minded it if there was only an interruption. But the way in which the language was used against a lady Member pained me. That is why I pointed it out. Now, shall we calm down, all of us, and go to the business of the House ?

श्री मु० अ० खां (कासगंज) : अध्यक्ष महोदय, मेरा एक प्वाएंट ऑफ़ आर्डर है। माननीय सदस्य द्वारा इसी सदन की एक माननीय लेडी मेम्बर के लिए जो बेशरम का लफ्ज इस्तेमाल किया गया है वह शब्द अनपार्लियामेंटरी है। आपने भी एक्सेप्ट किया है कि वह अनपार्लियामेंटरी है तो मैं चाहता हूं कि उस लफ्ज को हाउस की प्रोसीडिंग्स में से ऐक्सपंज कर दिया जाय और बेहतर यह होगा कि वह मैम्बर उसके लिए माफ़ी मांग लें।

MR. SPEAKER : Even when remarks have been made against the Speaker I have not expunged them for the simple reason that they must be on record, so that the hon. Member who has said that must feel himself sorry for uttering those words.

श्रीमती सुशीला रोहतगी : माननीय सदस्य श्री रामसेवक यादव ने हिन्दी में ही बोलने के लिए जिस भावना का परिचय दिया उस भावना को मैं बड़े आदर के साथ स्वीकार करती हूं। हिन्दी के प्रति जो उनकी श्रद्धा व अनुराग की भावना है, मैं उससे अपने को सम्बद्ध करती हूं। उन्होंने जो मुझे शर्म करो, शर्म करो कहा था उसके पीछे जो उनकी भावना थी उससे मैं असहमत नहीं हूं बाक़ी मैं यह जरूर चाहूंगी कि हमारी आपस में एक दूसरे के लिए भावनाएं अच्छी हो जायें।

Certain facts have emerged out of the statement. First and foremost, the German Chancellor had rejected the offer to fly over occupied Kashmir; secondly, he was not aware of this flight and, thirdly, no member of his delegation had made any comments on the issue of self-determination. Therefore, Pakistan stands guilty of triple charges —firstly, of acting against the avowed intentions of Dr. Keisinger; secondly, of keeping him in the dark; and, thirdly, of imputing a statement to his delegation. Therefore, I would like to ask the Prime Minister, apart from making inquiries what steps has the Government of India taken to impress upon the German Chancellor the character, the extent and the nature of the Pakistani propaganda which aims to mar our relations with friendly nations and also to damage India's image abroad.

SHRIMATI INDIRA GANDHI : I do not think that any action needs to be taken. The very fact that this sort of thing has happened will show the Germans how the Pakistanis carry on their propaganda. I think, this is enough propaganda in our favour.

श्री कामेश्वर सिंह (खगरिया) : क्या प्रधान मंत्री जी बतलायेंगी कि भारत सरकार ने पश्चिमी जर्मनी को पाकिस्तान में निकली हुई खबरों को खंडन करने के लिए कहा है तथा पश्चिमी जर्मनी की हरकतों को जो सदा भारत विरोधी रही हैं उनको ध्यान में रखते हुए पूर्वी जर्मनी से डिप्लोमैटिक रिलेशन स्थापित करने के बारे में नये सिरे से विचार कर रही है ?

श्रीमती इंदिरा गांधी : हमने इस बारे में अपने यहां जो पश्चिमी जर्मनी के राजदूत हैं, उनसे भी बातचीत की और हमारे जो हाई कमिश्नर इस्लामाबाद में हैं उनसे भी पूछा। हमें उनके राजदूत ने विश्वास दिलाया कि उनकी पार्टी के किसी भी सदस्य ने यह बात नहीं कही थी और इस मामले में वह खुद जांच कर रहे हैं। जहां तक पूर्वी जर्मनी का प्रश्न है माननीय सदस्यों को मालूम है कि उनसे हमारी दोस्ती है, अच्छे रिश्ते हैं और वहां हमारे व्यापारी नुमाइन्दा उनके साथ हैं। जहां तक दूसरा प्रश्न उन्होंने डिप्लोमैटिक रिश्ते का कहा है, यह प्रश्न दोनों जर्मनी का बहुत ही पेचीदा है और हम कोई बात ऐसी नहीं करना चाहते हैं जिससे वह और पेचीदा हो या जिससे उस जगह कोई टेंशन बढ़े। हमें खुशी है कि पश्चिमी जर्मनी ने अपनी नीति थोड़ी बहुत बदली है और वह, जो पूर्वी योरप के देश हैं, उनके साथ कुछ अपनी दोस्ती बढ़ा रहे हैं। हम मानते हैं कि इससे वहां की जो हालत है वह कुछ सुधरेगी।

SHRI M. L. SONDHI (New Delhi) : Where ignorance is bliss, it is folly to be wise ....(*Interruptions*)

MR. SPEAKER : Order, order.

SHRI M. L. SONDHI : May I ask the Prime Minister whether she has seen a book by Franz Josef Strauss, called ***The Grand Design***—A European Solution to German Reunification—which has the backing of a person occupying an important position in the West German Government ? I quote from the book :—

"It must play its part in a co-ordinated joint effort to develop the African, Latin American and Asiatic countries in agreement with the United States, taking advantage of the fact that there are certain areas

where European influence is easier to accept than American influence."

Further Mr. Strauss says—for the benefit of the Prime Minister—

"The Hallstein Doctrine applies primarily to the uncommitted countries of the world and in their diplomatic relationships with Germany, it will be necessary for any future European union to insist that they deal in the matter with the Bundesrepublik alone."

May I ask whether it is not a fact that the West Germans provide music for the Government of India and for the city of Delhi while military, diplomatic and strategic support is being promised and provided to Pakistani revanchists and jehadists ? Does the Prime Minister now consider that the German action has the real purpose of forcing India to acquiesce in Pakistani aggression by pressurising India to accept a certain international settlement which is in the making and of which we are getting some straws in the wind ? May I ask pointedly why the External Affairs Ministry did not inquire as to what are the guarantees of German neutrality on the Kashmir question ? May I ask why is India tied down to the hostile doctrine ? May I ask, finally, why was the Indian High Commissioner in no hurry to lodge a protest ?

SHRIMATI INDIRA GANDHI : I am always glad to be educated. I think that education is a continuing process and the hon. Member, Shri Sondhi, is always willing to help us in this regard. I cannot, however, accept his thesis with regard to Germany or the conclusions which he has reached. I have already said, in answer to a previous question, that this whole question of Germany is an exceedingly complicated one. We are fully in touch with the situation and we feel that this question is one that should be resolved by the European States in a spirit of mutual understanding of each other's point of view. We should not on our part, take up any position or action which would introduce further complications in a very difficult situation.

With regard to Germany pressurising us into any position or their taking up a specific attitude with regard to Kashmir, this is no so. We are not being pressurised by anybody either into accepting what Pakistan is saying or in any other way. We are, as I said earlier, constantly reviewing where our interests lie and where the interests of world peace lie and we forge our policy accordingly.

श्री मधु लिमये : श्री कामेश्वर सिंह के प्रश्न के उत्तर में प्रधान मंत्री जी ने कहा कि यहां के पश्चिमी जर्मनी के दूत ने इनको बताया है कि पाकिस्तान में जो खबरें छपी थीं उनमें तथ्य नहीं था। मैं प्रधान मंत्री से जानना चाहता हूं कि क्या किसी बयान के द्वारा पश्चिमी जर्मनी की सरकार ने या दिल्ली स्थित उनके जो राजदूत हैं या दूतावास है, उसने इस खबर का स्पष्टीकरण या खंडन किया है ? बयान के द्वारा किया है ?

दूसरा प्रश्न मेरा यह है। जिस तरह पश्चिमी जर्मनी ने बावजूद इस बात के कि रूमानिया का रिश्ता पूर्व जर्मनी के साथ है, रूमानिया के साथ भी कूटनीतिक रिश्ता कायम किया है और पश्चिमी जर्मनी की नीति में यह जो परिवर्तन आ रहा है परिवर्तन को और आगे ले जाने के लिए क्या प्रधान मंत्री जी ने इस बात पर भी कभी विचार किया है कि निरपेक्ष देशों का सम्मेलन बुला कर उनके सामने यह सवाल रखा जाए कि सभी निरपेक्ष देश एक साथ दोनों जर्मन राज्यों को मान्यता दें ? अगर सोलह सतरह देश एक साथ ऐसा करेंगे तो रूमानिया के बारे में जिस तरह हौलस्टाइन डाक्ट्रिन दफना दिया गया है उसी तरह पश्चिमी जर्मनी को सतरह अठारह देशों के बारे में भी करना पड़ेगा क्योंकि अकेले एक देश का मामला फिर यह नहीं रह जाएगा।

श्रीमती इन्दिरा गांधी : यह तो माननीय सदस्य एक सुझाव दे रहे हैं।

श्री मधु लिमये : मैं सवाल पूछ रहा हूं, कोई सुझाव नहीं दे रहा हूं। मैंने यह कहा है कि क्या पश्चिमी जर्मनी की सरकार ने कुछ बयान के द्वारा स्पष्टीकरण किया है ? उसका जवाब नहीं दिया है।

MR. SPEAKER : Mr. Madhu Limaye, this is about the flight over Pakistan occupied parts of Kashmir. If she can answer it, well and good. I have no objection. But your question is pertaining to something about Rumania and all that. The foreign affairs debate is coming up in the House. She has already given notice of it; the notice is before the House. You can ask about Rumania and all those things there. If she can answer it, I have no objection.

श्रीमती इन्दिरा गांधी : माननीय सदस्य के सवाल का दूसरा हिस्सा इतना लम्बा था कि पहले हिस्से को मैं भूल गई थी।

उन्होंने यह पूछा है कि क्या पश्चिमी जर्मनी के राजदूत ने या किसी और ने कोई बयान दिया या सरकार ने दिया है। हमें यहां उनके राजदूत ने कहा है कि वह इस विषय को देख रहे हैं कि उनको इस सम्बन्ध में कुछ और करने की आवश्यकता है या नहीं है।

श्री मधु लिमये : खंडन नहीं किया है।

श्रीमती इन्दिरा गांधी : उन्होंने कह दिया है कि यह बात झूठ है।

श्री मधु लिमये : निरपेक्ष देशों का सम्मेल बुलाने के बारे में कोई इरादा है आपका ?

श्रीमती इन्दिरा गांधी : अभी आपने सुझाव दिया है। उस पर मैं विचार करूंगी। तुरन्त मैं इरादा कैसे बता सकती हूं, आप सोच सकते हैं।

श्री जार्ज फरनेंन्डीज (बम्बई-दक्षिण) : जब दो देशों के प्रधान मन्त्री अथवा इतर लोग मिलते हैं तो बातचीत के बाद जो बयान निकलता है उसमें कुछ ऐसी मीठी मीठी बातें जरूर लोगों के सामने पेश के की जाती हैं जबकि असलियत बातचीत के दौरान में कुछ और रहती है और इसको हम सभी लोग जानते हैं। मेरा प्रश्न यह है कि डा० कीसिंगर जब यहां आए थे और उनसे जो आपकी बातचीत हुई उस वक्त पश्चिमी जर्मनी में जो नक्शे छपे हैं और जिनमें हिन्दुस्तान का कुछ हिस्सा चीन का और कुछ हिस्सा हिन्दुस्तान की भूमि का पाकिस्तान में बताया गया है, उसके बारे में भी कुछ बात चली थी और इसके बारे में कुछ खुलासा उन्होंने किया था ?

साथ ही मैं यह भी जानना चाहता हूं कि पश्चिमी जर्मनी की ओर से कभी सीधे तौर से या ईरान या किसी दूसरे मुल्क के जरिये पाकिस्तान को जो मिलिट्री सहायता मिलती है उसके बारे में कोई उनसे आपने खुलासा लिया था ?

सब से महत्वपूर्ण बात यह है कि जर्मनी के अखबारों में यह खबर छपी है अभी अभी कि जब दिल्ली में डा० कीसिगर और प्रधान मंत्री जी की बातचीत हुई उस बातचीत में हमारी तरफ से यह कबूल किया गया था कि पूर्वी जर्मनी को मान्यता हम नहीं देंगे। असल में यह विषय डा० कीसिगर ने प्रधान जी से छेड़ा था और प्रधान मंत्री की ओर से यह साफ और स्पष्ट आश्वासन देने में आया था कि हम पूर्वी जर्मनी को मान्यता नहीं देंगे। ये खबरें पश्चिमी जर्मनी के अखबारों में पिछले चार-पांच दिनों में छपी हैं। इसलिए मैं इस बात का खुलासा चाहता हूं प्रधान मंत्री से कि अगर जर्मनी के अखबारों में इस तरह की खबरें छपी हैं और ये गलत हैं तो जाहिरा तौर पर आपने इनका अभी तक खंडन क्यों नहीं किया है ?

श्रीमती इन्दिरा गांधी : माननीय सदस्य ने तीन प्रश्न पूछे हैं। पहला प्रश्न नक्शों के बारे में है। ये नक्शे कुछ तो काफी पुराने हैं 1963 के हैं और एक दो बाद के भी हैं। पुराने नक्शों के बारे में हमने पूछ-ताछ की थी और जर्मन सरकार ने हमें बताया था कि ये सरकारी नक्शे नहीं हैं, कोई प्राइवेट फर्म हैं उनके हैं।

श्री जार्ज फरनेंन्डीज : चीन ने भी ऐसा कहा था जब शुरुआत—हुई थी तब।

एक माननीय सदस्य : चीन में प्राइवेट इस तरह की फर्में नहीं होती हैं।

श्रीमती इन्दिरा गांधी : दूसरा प्रश्न उनका यह था कि पश्चिमी जर्मनी ने पाकिस्तान को कोई हथियार दिये हैं या नहीं ? जहां तक हमारी इत्तिला है ईरान के द्वारा कुछ जहाज, सैबर जैट जहाज, जर्मनी से ईरान गए थे और ईरान से वे पाकिस्तान पहुंचे हैं। हमें वैस्ट जर्मनी की सरकार ने आश्वासन दिलाया है कि वह इनको वापिस मंगवायेगी और वह नहीं चाहती है कि उनका कोई भी भेजा हुआ सामान या चीज दूसरे देश से पाकिस्तान पहुंचे।

जहां तक तीसरे सवाल का सम्बन्ध है हमने कोई आश्वासन किसी को नहीं दिया। लेकिन यह सच है कि उन्होंने अपनी राय इस विषय में जरूर जाहिर की थी, हमसे भी जाहिर की थी कि उनकी इच्छा है—जबर्दस्ती की बात नहीं है—उन्होंने जरूर कहा कि उनकी यह इच्छा है कि हम इस बात को बहुत गम्भीरता से सोचें।

श्री जार्ज फर्नेन्डीज : तो आपने उसको कबूल किया ?

श्रीमती इन्दिरा गांधी : जी नहीं।

श्री जार्ज फरर्नेन्डीज : आपने क्या किया? और अभी जो अखबारों में आया है कि आपने कबूल किया है उसका खंडन ?

श्रीमती इन्दिरा गांधी : मैंने स्पष्ट कहा कि हमने कोई आश्वासन नहीं दिया है। जहां तक अखबार में क्या निकला है उसकी मुझे कोई सूचना नहीं है। उसको मैं देख लूंगी।

श्री अमृत नाहाटा (बाड़मेड़) : अध्यक्ष महोदय, मैंने इसी बारे में · · ·

MR. SPEAKER : I want to tell you one thing. You want to put a question on this. When 20 people give notice of a calling attention, lots are put and only 5 people are picked up. Because, you say, you have put a short notice question, you want to ask a question. I do not know whether you have given a short notice question because the Minister must accept it. It is not in the hands of the Speaker or his Secretariat. In the calling attention notice, the other five people have no chance and you want a chance. How can I allow you ?

SHRI AMRIT NAHATA : Sir, it was disallowed on the ground that a calling attention motion has been admitted.

MR. SPEAKER : May be so. Five or six people who have given calling attention notice have no chance. Ten people give notice for a Calling attention motion; only five people are picked up by lot and the other five people get no chance. The other five people are sitting in this very House, they are not allowed because they have not come in the lot. I have not given them a chance. How can I then give you a chance?

श्री शिवनारायण बस्ती: अध्यक्ष महोदय·····

MR. SPEAKER : I will call you because you will raise an important question.

12·46 hrs.

RE : MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES

MR. SPEAKER : Yesterday and to-day, a number of hon'ble Members came to me and gave notices of adjournment motions, calling attention motions and so many other things about law and order situation, Sec. 144 being imposed and schools being entered....

SHRI JYOTIRMOY BASU (Diamond Harbour) : Mr. Speaker, Sir,....

MR. SPEAKER : It is impossible. I am on my legs. Won't you allow me also, let alone other Members ? You have interrupted me. Therefore, I want to clarify first : about Bengal, about Banaras, about Allahabad, those incidents cannot be discussed here. It is a State subject.

DR. RANEN SEN (Barasat) : The Central Reserve Police have committed attrocities in West Bengal. It is the Central Reserve force and not the State police.

SHRI JYOTIRMOY BASU : Sir, if you read this newspaper, Sir,....

MR. SPEAKER : This will not be taken down.

SHRI JYOTIRMOY BASU : **

**Not recorded.